

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL  
NEW DELHI**

**DATED 20<sup>TH</sup> JANUARY, 2006**

**Petition No.69 (C) of 2005**  
(M.A.No. 176 of 2005, M.A.No. 11 of 2006)

R. R. Enterprises

...Petitioner

Vs.

Set Discovery Private Limited

...Respondent

**BEFORE:**

**MR. VINOD VAISH, MEMBER  
LT.GEN.D.P.SEHGAL(RETD.),MEMBER**

For Petitioner

:

Mr.Arun  
Kathpalia with  
Ms.Sandhya  
Singh for Bajpai  
& Co.

For

Respondent

:

Mr.Aditya  
Narain,Advocate

**ORDER**

In this matter, the parties have come to an amicable settlement and a compromise application (M.A.No.11 of 2006) has been filed which is taken on record and in terms of the said compromise, the matter is dismissed as withdrawn.

.....  
**(Vinod Vaish)**  
Member

.....  
**(D.P.Sehgal)**  
Member

